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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	IA 123/16 in TP 81/16	For hearing	397/ 398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **LAKSHMI MENON**
9880073412

Respondent

Lakshmi
KAR/1036/14

ORDER

No representation for Petitioner. Counsel for Petitioner is also absent. Counsel for Respondent 2 to 6 present. Counsel for Petitioner has not produced proof of service of notice to proposed legal heirs. Today matter is listed for furnishing information. However, Counsel for Petitioner is absent. Petitioner is also absent. List it on 06.02.2018.


Member (T)


Member (J)